

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 510
TO BE ANSWERED ON JULY 20, 2016
SANITATION FACILITIES

No. 510 SHRI GODSE HEMANT TUKARAM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the sanitation facilities in different parts of the country, particularly in metros and other major cities;
- (b) if so, the details thereof;
- (c) whether the Union Government provides funds to the various State Governments, Non-Governmental Organisations (NGOs), Charitable Trusts/Institutions for the construction of community toilets and sanitation facilities in various States, including semi-urban areas of the country; and
- (d) if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

(a & b): Yes, Madam.

Swachh Bharat Mission (SBM) has been framed based on the sanitation facility available in the urban areas of the Country as per Census 2011. The SBM is under implementation by all the States/UTs for providing sanitation facilities, particularly in the metros and other major cities. Ministry of Urban Development is regularly reviewing the progress of SBM at Central level through in-person interactions, video conferences, regular visits etc. to speed up the implementation of the Mission.

(c & d): Yes, Madam.

Government of India has sanctioned Rs. 1520.43 Crore for the construction of individual household toilets, Rs. 208.57 Crore for the construction of community toilets & Rs. 890.84 Crore for solid waste management to the States/UTs under SBM, so far, including semi-urban areas of the Country. Further, there is no provision in the guidelines of SBM to provide direct funds/assistance to NGOs or Charitable Trusts/Institutions for the construction of toilets and other sanitation facilities from Centre.
